

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, LUCKNOW BENCH

Contempt Petition No.104/2004.

In

Original Application No.74/2003.

Lucknow; this day of 15th December,2004.

HON'BLE SHRI A.K. BHATNAGAR, MEMBER (J).

HON'BLE SHRI S.P. ARYA, MEMBER (A).

Radhey Shyam Pataria aged about 64 years son of late J.P. Pataria, Ex-Stok Verifier under the respondents and resident of House No.E, 3269, Rajaji Puram, Lucknow.

... Applicant.

By Advocate: Shri A.C. Misra.

Versus.

Shri R.K. Singh Ji, the Chairman Railway Board Rail Bhawan, New Delhi.

2. Shri R.R. Jaruhar, the General Manager, Northern Railway, Baroda House, New Delhi.

3. Smt. Sobita Gopal, Finance Adviser, and Chief Accounts Officer, Northern Railway, Baroda House, New Delhi.

4. Shri R.K. Malhotra, Sr. Accounts Officer Workshop, Northern Railway Charbagh, Lucknow.

... Respondents.

By Advocate:- x-

O R D E R ( ORAL )

(BY HON'BLE SHRI S.P. ARYA, MEMBER (A)).

This C.C.P. has been moved by the applicant not for disobedience of the order dated 12.12.2003 passed in O.A.No.74/2003 but for issue of direction to

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the respondents nos. 2 to 4 for revision of his retiral dues or to direct the respondents to intimate the number and date of the Writ Petition in which the deeming retirement process was stayed. It is not a contempt matter as such. The C.C.P. is dismissed. The Counsel for respondents in O.A.No.74/2003 Shri N.K. Agrawal <sup>is directed to</sup> ~~be informed~~ in writing to the counsel for applicant Shri A.C. Misra, the number and date of the Writ Petition in which the deeming retirement process was stayed.

24/3/04

(S.P. ARYA)  
MEMBER (A)

  
(A.K. BHATNAGAR)  
MEMBER (J)

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